

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1604  
ANSWERED ON:06.03.2006  
CONSTRUCTION OF DAMS/ IRRIGATION PROJECTS  
Singh Shri Ganesh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- a) the number of proposals for irrigation projects and construction of dams on forest areas of Madhya Pradesh under consideration of the Union Government; and
- b) the time by which the Government is likely to take decision thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) Three proposals for irrigation projects and construction of dams on forest areas of Madhya Pradesh are under process at present. Two proposals are pending with the State Government for want of additional information and one proposal is under various stages of examination in the Ministry.

(b) Since, development process is a continuous process, and many of the projects contributing to the development of the country involve forest land, the Ministry of Environment and Forests continuously keeps on receiving proposals, from State/Union Territory Governments for consideration under provisions of Forest (Conservation) Act, 1980. Thus, at any point of time, some projects, always remain at different stages of consideration. However, Central Government has prescribed a time limit of 60 days for itself for examination, consideration and decision in respect of proposals for diversion of forest land.

F.No. 10-15/2006-FC  
Government of India  
Ministry of Environment & Forests

CONSTRUCTION OF DAMS/IRRIGATION PROJECTS

Sub: UNSTARRED QUESTION NO. 1604 raised in the Lok Sabha - reg.

Unstarred Question No. 1604 has been raised by Shri Ganesh Singh, Member of Parliament in Lok Sabha -

The text of the question is as follows-

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

a) the number of proposals for irrigation projects and construction of dams on forest areas of Madhya Pradesh under consideration of the Union Government; and b) the time by which the Government is likely to take decision thereon?

2. Based on the available information in this division, and the information received from the Regional Office, Bhopal a draft reply is put up for kind approval please.

(S.K. CHADHA)  
AIG (FC)

IGF (FC)  
PARLIAMENT / MOST URGENT  
BY FAX  
F.No. 10-15/2006-FC  
Government of India  
Ministry of Environment & Forests

Paryavaran Bhawan  
C.G.O. Complex, Lodhi Road  
New Delhi - 110003  
Date: 1.03.2006

Sub: Lok Sabha Unstarred Q. No. 1604

Shri Ganesh Singh, Member of Parliament has raised following question: -

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of proposals for irrigation projects and construction of dams on forest areas of Madhya Pradesh under consideration of the Union Government; and

(b) the time by which the Government is likely to take decision thereon?

The question is to be replied on 6.03.2006. Information pertaining to Regional Office, Bhopal may kindly be sent immediately by FAX to the undersigned by 2.03.2006 positively.

Yours faithfully,

(S.K.Chadha)  
Assistant Inspector General (FC)  
Telefax: 24360627

R.C.C.F  
Regional Office  
Ministry of Environment & Forests  
Bhopal.